

Tribals sub-plans

1585. SHRI P. RAJAGOPAL NAIDU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether sub-plans were prepared for integrated tribal development ; and

(b) if so, the places where those plans were implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHARRANJAN LASKAR) : (a) Yes, Sir.

(b) These plans are being implemented in tribal concentration areas of 17 States of and Union Territories.

Establishment of Production Facilities in India with Soviet Buy-back

1586. SHRI BABURAO PRANJPE : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the First Deputy Prime Minister of Soviet Union has suggested establishment of production facilities to India with Soviet buy-back; and

(b) if so, the details of government's reaction in this regard ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) :

(a) and (b) As a result of the deliberations of the Indo-Soviet Joint Commission held recently it has been agreed in principle to set up some projects in India with Soviet assistance and buy-back of the end-products by the Soviets. The matter is to be examined further by concerned agencies of both sides to develop concrete proposals.

Selection grade for prosecutors working in Delhi Administration

1588. SHRI R.L.P. VERMA : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2989 on 28 July, 1982 regarding selection grade for prosecutors working in Delhi Administration and state :

(a) whether the posts of senior prosecutors lying vacant have been filled up by promoting the prosecutors whose chances of promotion are 20 per cent :

(b) if not, when they are likely to be promoted ;

(c) whether Delhi Administration have finalised their decision to introduce the selection grade for prosecutors ; and

(d) if not, when the decision is likely to be finalised and implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBIAH) : (a) to (d) According to the information received from Delhi Administration, the posts of Senior Prosecutors are filled by promotion from among the Prosecutors of the Directorate of Prosecution. At present there is only one vacancy in the grade of Senior Prosecutor against which promotion from among the Prosecutor is being considered by Delhi Administration. As regards the introduction of selection grade for Prosecutors, Delhi Administration has not yet taken any decision and the proposal has been referred for consideration to their Finance Department.